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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

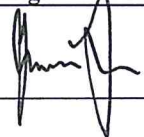
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.06.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 211/09/HDB/2018
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	Caravan Radways Ltd
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sai Thota	Advocate	sai0915@gmail.com 9849753382	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. SUNIL KUMAR	ADVOCATE	sunilkumar68@yahoo.co.in 9246509190	

ORDER

Learned counsel Mr.Sai Thota present for Petitioner.
Learned counsel Mr.M.Sunil Kumar present for Respondent.

Mr. M.Sunil Kumar filed vakalat for Respondent.

Respondent counsel represented that copy of petition served.

Respondent shall file counter within two weeks serving a copy in advance to the petitioner.

List the matter on 16.07.2018 for hearing before admission.


MEMBER JUDICIAL